

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 199 OF 2017

Dated: 24th January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Andhra Pradesh Spinning Mills Association Appellant(s)
Vs.
Andhra Pradesh Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Ms. Prerna Singh for R-2 & 3

ORDER

Heard Ms. Prerna Singh, learned counsel for Respondent Nos. 2 & 3 and Mr. Rajiv Yadav, learned counsel for Appellant for some time.

Learned counsel for Respondent No. 2 & 3 may file written submissions on or before 7-2-2019 with advance copy to the other side. Thereafter, learned counsel for Appellant may file rejoinder / written submissions on or before 14-2-2019 with advance copy to the other side.

List the matter for further hearing on **19-2-2019**.

**(S. D. Dubey)
Technical Member**
tpd/js

**(Justice Manjula Chellur)
Chairperson**